GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

STARRED QUESTION NO:413
ANSWERED ON:08.12.2010
ENROLMENT IN SCHOOLS
Anuragi Shri Ghansyam ;Dharmshi Shri Babar Gajanan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of enrolment for primary education in the country during the last three years, State-wise;
- (b) whether in some States like Uttar Pradesh (UP), primary school enrolment has fallen in 2009-10 as compared to the figure of enrolment in 2008-09;
- (c) if so, the details of States where primary school enrolment has fallen during the last three years;
- (d) the reasons for this fall in enrolment;
- (e) whether the Union Government has sought a report from the Government of UP in this regard;
- (f) if so, the details thereof; and
- (g) the manner in which the objectives of RTE Act will be achieved in such a situation?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (g): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (g) OF LOK SABHA STARRED QUESTION NO. 413 FOR 8TH DECEMBER, 2010 ASKED BY SHRI GHANSHYAM ANURAGIAND SHRI GAJANAN D. BABAR REGARDING ENROLMENT IN SCHOOLS.

(a) to (g): A system for data collection for the elementary education sector through District Information System for Education (DISE) has been instituted under Sarva Shiksha Abhiyan (SSA). A statement indicating the enrolment of children in primary schools for the last three years as per DISE is at annexure. The provisional enrolment figures for 2009-10 in Uttar Pradesh indicate a decline from 2.49 crore in 2008-09 to 2.39 crore in 2009-10. The other States which have indicated decline in primary school enrolment in the last three years are Assam, Bihar, Chhattisgarh, Dadra and Nagar Haveli, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Lakshwadweep, Madhya Pradesh, Maharashtra, Nagaland, Orissa, Rajasthan, Tripura, Uttarakhand and West Bengal. The overall decline in enrollment may be attributed to (i) decline in the projected population figures in the age group 6–11 year in several States as per figures projected by the Registrar General of India, and (ii) reduction in the number of over-age and under-age children in the elementary education system, as States transit to a more age-appropriate enrolment system. The matter regarding decline in enrollment in Uttar Pradesh was taken up with the SSA, Uttar Pradesh, who have reported that the difference in enrolment between 2008-09 and 2009-10 is on account of the enforcement of digital photography for each student at primary level, which may have curbed the practice of duplication in enrolment.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has become operative with effect from 1st April 2010. To implement the provisions of the RTE Act, the Government has taken the following steps: (a) notified the Central RTE Rules in the Official Gazette, and circulated Model RTE Rules to States to prepare their State Rules, (b) notified the National Council of Teacher Education (NCTE) as the authority to prescribe teacher's qualifications. NCTE has since notified the requisite teacher's qualifications in the Official Gazette, (c) revised the SSA norms to correspond with the provisions of the RTE Act. (d) revised the fund sharing pattern between the Centre and the States for implementation of the combined RTE – SSA programme with effect from 2010-11, (e) enhanced the Central SSA outlays from Rs 15,000 crore to Rs 19,000 crore for the year 2010-11.